

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002

No.F.6/2/2015-Judl./Suptlaw/ ~~822-827~~

Dated 02 May, 2019.

**NOTIFICATION**

No.F.6/2/2015-Judl./Suptlaw/ : In exercise of the powers conferred by Section 4 of the Family Courts Act, 1984, and all other powers enabling him in this regard, the Lt. Governor of the National Capital Territory of Delhi, with the concurrence of the High Court of Delhi, hereby appoints Mr. Anoop Kumar Mendiratta, officer of Delhi Higher Judicial Service as Principal Judge, Family Courts, South-East District, Saket, Delhi with effect from the date he takes over, in terms of Section 4 of the Family Courts Act, 1984, with conferment of powers as such.

By order and in the name of the  
Lt. Governor of National  
Capital Territory of Delhi

(Sanjay Garg)

Principal Secretary (Law, Justice & L.A.)

No.F.6/2/2015-Judl./Suptlaw/ ~~822-827~~

Dated 02 May, 2019

Copy forwarded for information and necessary action to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t his D.O. letter No.2087/DHC/Gaz-1/VI.E.2(a)/2019 dated 20.04.2019.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

(Sanjay Garg)

Principal Secretary (Law, Justice & L.A.)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 41758-769 /Power/Gaz/2018

Dated 03 MAY 2019

**Sub:- Notification.**

Copy forwarded for information and necessary action to :-

5. The Sr. AO(J)/AO(J), Admin. Branch (I,II&III), General Branch, Filing Branch, Accounts Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS/Reader to Ld. District & Sessions Judge (HQs), THC, Delhi.
7. The Website Committee (English / Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

(ANKUR JAIN)

Addl. District Judge (Central)  
Officer In-charge (Judl. Branch, Central)  
For District & Sessions Judge (HQs)